

C.P. No. 06/98
filed by applicant,
filed for order
on 27.2.98

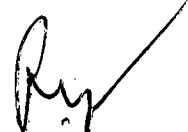
Dated: 27-2-98 (52)

Hear Mr. S.S. Karkera, Id.
Counsel for the applicant.

Issue notice on CP No. 6/98,
returnable by 20.4.98.



m.j. (P.P. Srivastava)
MLA


(R.G. Vaidyanath)
NC

(H)

Dated: 20-4-98 (52)

Applicant by Mr. S.S. Karkera.

On the request made by Shri
S.S. Karkera, Id. Counsel for the applicant,
C.P. is permitted to be withdrawn.
No orders as to costs.



m.j. (P.P. Srivastava)
MLA


(R.G. Vaidyanath)
NC

Notices issued to 12
Applicant/Respondents on
9.3.98

17/3/98

Order/Indgment despatched
to Applicant on 30/4/98
Respondent (s)
4/5/98